COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 63 of 2014 & IA-117 of 2014

Dated : 16th October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. .... Appellant(s)
Versus
Enterprise Business Solutions Pvt. Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
Ms. Shikha Ohri for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **7th November, 2014**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps